

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 210/MP/2017

Subject : Petition seeking revision of the quoted transmission tariff payable to it in terms of the Transmission Services Agreement (TSA) for various events occurring after the Bid due date.

Petitioner : Kudgi Transmission Limited

Respondents : Bangalore Electricity Supply Company Ltd. & Ors.

Petition No. 135/MP/2018

Subject : Petition seeking payment of transmission tariff between the date of commissioning and date of charging of Element 2 and Element 3 of transmission assets of Kudgi Transmission Limited.

Petitioner : Kudgi Transmission Limited

Respondents : Bangalore Electricity Supply Company Ltd. & Ors.

Date of Hearing : 29.10.2019

Coram : Shri P. K. Pujari, Chairperson
Dr. M. K. Iyer, Member
Shri I.S. Jha, Member

Parties present : Shri Alok Shankar, Advocate, KTL
Shri Mahip Singh, Advocate, KTL
Shri Rahat B. Advocate, BECOM
Ms. Swapna Seshadri, Advocate, NTPC
Shri Ashwin Ramnathan, Advocate, NTPC
Shri Sitesh Mukherjee, Advocate, PGCIL
Shri Divyanshu Bhatt, Advocate, PGCIL
Shri K.K. Jain, PGCIL

Record of Proceedings

Learned proxy counsel for the Respondent, Bangalore Electricity Supply Company Ltd. submitted that arguing counsel in the matter is not available on account of Diwali festival and requested to adjourn the Petitions. Learned counsel for the Petitioner had no objection in this regard. Accordingly, the Commission adjourned the Petitions.

2. The Petitions shall be listed for hearing in due course for which separate notice will be served.

By order of the Commission

**sd/-
(T.D. Pant)
Deputy Chief (Legal)**

